

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.04.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Dr. Ashok Kumar Mishra., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 44/2021	Mrs.Winifred john Vs Shri Kumar Rajan, Resolution Professional For Hindustan Newsprint Ltd & 3Others	Philip Mathew K.R.Jinan	
2.	Comp. App (AT) (CH) (Ins) No. 42/2021	Bijoy Prabbhakaran Pulipra Vs State Tax Officer(Works Contract)	Bijoy Prabbhakaran Pulipra	

For Admission (After Notice)

3.	Comp App. (AT) (Ins) No. 41/2021/TR	Amaravathi Textils Private Limited Vs VBC Industries Limited & others	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 3
4.	Comp App. (AT) (Ins) No. 59/2021/TR	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
5.	Comp App. (AT) (Ins) No. 66/2021/TR	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa - R1(RP)
6.	Comp App. (AT) (CH) (Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others	Dr. B. Manoj Kumar	TSN Raja R1

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By the order of Hon'ble Member (J)

(Chennai Bench)